

	1	2	3	4	5	6	7	8	9
NSIC.	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Venture Cap. to Institutions	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Grand Total	0.25	5.05	0.38	2.02	10.08	7.57	8.06	272.20	1045.99

Abbrv.	Expanded trm of Scheme
BRS	Bills Rediscounting Scheme
DDS (E)	Direct Discounting Scheme (Equipment)
*DDS (C)	Direct Discounting Scheme (Components)
EFS	Equipment Finance Scheme
PFS	Project Finance Scheme
TDMFS	Technology Development & Modernisation Fund Scheme
SLIC	Short Term Loan to Industrial Concerns
BLAP	Block Level Adoption Programme
PCFC	Packing Credit in Foreign Currency Integrated Infrastructure Development
SSIDC	State Small Industries Development Corporation

Under Write Vetted Projects

4241. SHRI JOACHIM BAXLA : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have asked Foreign Institutions to underwrite vetted projects;

(b) if so, the details thereof and the reasons therefor; and

(c) its implications on the capital market?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) and (c). Do not arise.

Export of Black Pepper

4242. SHRI T. GOVINDAN : Will the Minister of COMMERCE be pleased to state :

(a) whether there is any decline in the export of black pepper during the last three years;

(b) if so, the reasons therefore;

(c) the total quantity of pepper exported to various countries and the foreign exchange earned therefrom during the above period; and

(d) the steps taken by the Government to boost the export of pepper?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (c). Exports of pepper have shown a mixed trend during the last three years as can be seen from the details given below :-

Year	Quantity (MT)	Value (Rs.)
1993-94	48,743	189.10
1994-95	37,264	236.64
1995-96	26,346	196.47

The main reason for decline in exports of pepper during 1995-96 was depressed demand in USA, the major pepper importing country. Country-wise details of exports of pepper are available in the annual number of the Monthly Statistics of the Foreign Trade of India published by the Directorate General of Commercial Intelligence & Statistics, Calcutta, copies of which are available in the Parliament Library.

(d) Apart from the general trade policy reforms, the steps taken to enhance export of spices including pepper, are, abolition of cess on export of pepper (except green pepper in brine) to enhance its price competitiveness in the overseas markets; implementation of brand promotion schemes like logo promotion; grant of spice house certificates as a recognition of processor exporter of quality products; setting up of laboratories for testing of products; technology transfer; process upgradation and product development.

[Translation]

Revenue Code

4243. SHRI BACHI SINGH RAWAT "BACHDA" : Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Union Government propose to formulate a Revenue Code for bringing uniformity in the various laws regarding ownership, transfer, inheritance of land in various States;

(b) if so, the details thereof; and

(c) by when it is likely to be formulated?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) No, Sir.

(b) and (c). Do not arise.